

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 159 OF 2019**

**Dated: 7<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NLC India Limited**

**.... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Ms. Shubham Arya

**ORDER**

**Admit.**

Issue notice to the Respondents returnable on 05.08.2019. Dasti, in addition, is also permitted.

List the matter on **06.08.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/vt*